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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1957/2000

Friday, this the 16th day of February, 2001

HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Shri Kuldeep Kumar,
Shri Chunni Lal
R/O A-67, Krishi Vihar,
New Delhi-48.

..Applicant.

(By Advocate: Shri T.C. Agarwal)

VERSUS

Union of India through
the Secretary, Indian Council of
Agriculture Research,
Krishi Bhavan, New Delhi-1

..Respondent.

(By Advocate: Mrs. Nilina Thakur)

O R D E R (ORAL)

Learned counsel for the applicant submits that in the absence of instructions from the applicant, he is withdrawing the OA and seeks permission to file a fresh OA as and when the instructions are available.

In the circumstances, the OA is dismissed as withdrawn with ~~the~~ liberty to the applicant to approach this Tribunal again if so required, ^{according to law.} No costs.



(S.A.T. Rizvi)
Member (A)

/sunil/